

- 25 Dadra & Nagar Haveli
Daman & Diu SC/ST Finance and
Development Corporation Ltd.
D.I.C. Office, Dadra & Nagar Haveli
Post - Slivassa, Via - Vapi (Wirty)
PIN 396230
- 26 Pondicherry Corporation for
the Development of Women
No. 10, Ilango - 5
PONDICHERRY - 11
- 27 The Andaman & Nicobar Islands Integrated Devt,
Corpn. Ltd. (ANIIDCO) New Marine Dry Dock/
Workshop Complex Post Box No. 180
PORT BLAIR - 744101
- 28 Lakshdweep Development Corpn. Ltd. 40/5598, IInd
Floor Near Padma Junction M.G. Road, Ernakulam
COCHIN - 682035
- 29 Delhi Financial Corporation Saraswati Bhawan
E-Block, Connaught Place
NEW DELHI - 110001

STATEMENT-II

*State-wise & Community-wise Break-up of Beneficiaries Assisted
(As on Date 28-5-98)*

(Rupees in lakhs)

State/SCA	Amount Utilised	Bene.	Muslims	Christians	Sikhs	Bhuddists	Parsis
Haryana	97.00	385	136	10	239	0	0
Tamilnadu	33.24	172	101	71	0	0	0
Bihar	61.40	81	72	2	2	5	0
Gujarat	696.37	1006	989	7	0	0	0
A.P.	205.39	1655	1604	43	8	0	0
U.P.	4781.84	8560	7879	168	462	51	0
H.P.	11.37	34	30	0	4	0	0
J&K	35.34	58	45	1	12	0	0
Kerala	717.56	1691	1222	489	0	0	0
Karnataka	238.65	2111	2003	108	0	0	0
Maharashtra	562.30	850	832	15	2	0	1
M.P.	500.37	2238	—	—	—	—	—
Mizoram	66.35	373	0	372	0	0	0
Punjab	354.69	797	18	10	769	0	0
West Bengal	474.24	687	676	10	0	1	0
Total	8836.11	20698	15607	1286	1498	57	1

Blood Transfusion

972. SHRI ANANT KUMAR HEGDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of steps taken to make the blood transfusion less risky i.e. spreading of AIDS and other diseases; and

(b) the steps taken by the Government to have a mandatory check on the functioning of various blood banks in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) The Drugs and Cosmetics Act/Rule provide mandatory testing of Blood for Blood Transfusion.

Diseases like HIV, Hepatitis B, Surface Antigen (HbSag), Syphilis and Malaria. Under the National AIDS Control Programme presently under implementation, all the public sector Blood Banks have been modernised, by providing cash and commodity assistance. For testing of Blood for HIV, the Blood Banks are linked with 154 Zonal Blood Testing Centres where they can get their Blood Samples tested.

(b) All the Blood Banks in the country require License under Drugs and Cosmetics Act/Rules. This is being monitored by Drugs Controller General (India) and State Drug Administration Department through inspection of Blood Banks for issue/renewal of Licenses.

[Translation]

Modernisation on Hospitals in U.P.

973. SHRIMATI KAMAL RANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of hospitals modernised and expanded in Uttar Pradesh during the Eighth Five Year Plan;

(b) the name of hospitals in Uttar Pradesh proposed to be modernised and expanded during the Ninth Five Year Plan;

(c) whether any new hospitals/dispensaries have been set up or proposed to be set up in Uttar Pradesh with the assistance of the World Bank; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) 'Health' being a State subject, it is the responsibility of the Government of Uttar Pradesh to modernise and expand the Hospitals under their administrative control.

(c) and (d) No Hospital or Dispensary has been set up in Uttar Pradesh with World Bank Assistance. A Project Proposal received from the Government of Uttar Pradesh under the State Health System Development Project has been posed to the World Bank for assistance. Such State Projects are developed through detailed discussions with the World Bank. It is, therefore, not possible to comment on the final dimensions and Components of the Project at this juncture.

[English]

Suppliers of Super Bazar and Kendriya Bhandar

974. DR. BIZAY SONKAR SHASTRI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the common suppliers of Super Bazar and the Kendriya Bhandar are charging different rates of supply of their products;

(b) if so, the reasons therefor;

(c) the names of such suppliers and the items supplied by them indicating their rates; and

(d) the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) and (b) According to the information furnished by the Super Bazar Delhi and the Kendriya Bhandar, Delhi; they obtain their supplies of branded products from the manufacturers or their authorised distributors at rates applicable to the bulk purchasers. In respect of certain other items which these organizations procure through their approved suppliers, both these organizations take undertakings/affidavit from their approved suppliers to the effect that rates offered by them are the lowest and that the approved supplier shall not offer lesser price to any organization without giving the benefit of reduction to them. There is no system to verify as to whether these suppliers are the common suppliers or not.

(c) and (d) Do not arise.

[Translation]

Decreasing of Female against Males

975. SHRI JAYSINHJI CHAUHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the number of females against males is decreasing in the country as per the census conducted recently;

(b) if so, the details thereof and the reasons therefor, State-wise; and

(c) the steps taken or proposed to be taken by the Government to balance it?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir. The number of females per thousand males in India has decreased from 934 in 1981 to 927 in the 1991 Census.

(b) The State-wise details of number of females per thousand males as per 1981 and 1991 Censuses are given in the enclosed Statement which shows that out of 32 States and Union Territories only in the case of 19, the number of females against males has decreased during 1981-91. The decrease in the number of females vis-a-vis males during 1981-91 may be due to :